NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.8/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No.60/2006	
NAME OF THE COMPANY	Tirupathi Roller Flour Mills Private Limited	
NAME OF THE APPLICANT/PETITIONER	Girish Gupta & 2 others	
NAME OF THE RESPONDENT(S)	Tirupathi Roller Flour Mills Private Limited & 5 others	
UNDER SECTION	397/398 of the Companies Act, 1956	

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARCESH KUMAR SANGAM	Aprocase	9000666072	an
For S. Chidambaran	PILP2		100
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Naresh Kumar Sangam, Learned Counsel for Shri S. Chidambaram, Learned PCS for the Petitioner and Shri T.V.P. Sai Vihari along with Shri M.S. Mukundan, Learned Counsels for the Respondent.

Since the case was instituted in the year 2006, we would not grant any further time on the next date of hearing.

Member (T)

Member (J)

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